

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

23.

IA-1601/2024 in C.P.(IB)/1338(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Bombay Rayon Fashions Limited
Vs.
Casabella Trading Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Mr. Bhaskar Gopal Shetty, RP present in IA-1601 (VC).
2. **IA-1601/2024:** This Application has been filed by the RP of the Corporate Debtor to place on record the 2nd progress report of the CIRP.
3. The above report is taken on record and IA **disposed** of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)